

[Print](#)**Defective Case Register from 2025-09-12 to 2025-09-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/27942/2025	PRADEEP RANJAN MISHRA	2025-09-12	As per FIR details date of disp. of not mentioned in ref. certificate.
2	D-WP(C)/37222/2025	MANOJ VERMA	2025-09-12	1-COURT FEE IS DEFICIENT. D.C . fee of Rs.36 not paid.Name of petitioner no.1 not correct in cause title and affidavit.Ground not taken in petition.
3	D-CRLREV/27690/2025	NIRANJAN LENKA	2025-09-12	Put up SR after filing of c.copy Annex- 3
4	D-ABLAPL/27857/2025	BICHITRA NARAYANA SATAPATHY	2025-09-12	Annexure 3 page 15 18 and 19 not legible.
5	D-ABLAPL/27906/2025	PRASANNA KUMAR NANDA	2025-09-12	Paragraph not mentioned in declaration of the affidavit.
6	D-BLAPL/27880/2025	SARAT KUMAR JENA	2025-09-12	Honble Court not tally with cause title and Rejection order.
7	D-WP(C)/36895/2025	SATYAJIT BEHERA	2025-09-12	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.
8	D-BLAPL/27990/2025	DIBYAJYOTI SAHOO	2025-09-12	. Petitioner name mentioned in the application does not tally with signature put at V.nama. 2. 2(a)CC case no. and PR no. mentioned in prayer does not tally with the certified copy of Rejection order.
9	D-CONTC/35403/2025	ADV.	2025-09-12	NOT PROPERLY ADDRESS TO THE HONBLE COURT
10	D-CONTC/36188/2025	ADV	2025-09-12	CAUSE TITLE OF W.P(C) NO.5990/2025 BE FILED.THEN PUT UP FOR SR
11	D-MACA/36521/2025	KAPILA CHARAN NAYAK	2025-09-12	Period of Delay 61 days
12	D-BLAPL/27933/2025	SURYAKANTA DASH	2025-09-12	AGE OF THE PETITIONER, NOT TALLY WITH REJ.ORDER.
13	D-ABLAPL/27993/2025	DIBYAJYOTI SAHOO	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner in the affidavit not correctly mentioned.
14	D-BLAPL/27655/2025	MANAS KUMAR CHAND	2025-09-12	1.G.R.Case No. as mentioned in the Cause Title and petition do not tally with that of rejection order. 2. Petitioner age and name of his father as mentioned in Cause Title do not tally with that of V. Nama.
15	D-MACA/36283/2025	SAUMENDRA KUMAR GHOSE	2025-09-12	AU fee Rs 2/ not paid 2.w f fund Rs10/ not stamped
16	D-WP(C)/36310/2025	JYOTI RANJAN KAR	2025-09-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 38 not neat.
17	D-CRLMC/27564/2025	DIGAMBARA MISHRA	2025-09-12	Annexure-4 not neat..Receipt Showing Serv.copy To Vigilance not Filed.
18	D-RPFAM/35326/2025	PRASANTA KUMAR SAHOO	2025-09-12	good ground not furnished, in the matter of not correctly furnished
19	D-WP(C)/36576/2025	KSHIROD KUMAR ROUT	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. Page no.12 not neat and legible.
20	D-BLAPL/27931/2025	SANTOSH KUMAR DWIVEDY	2025-09-12	SL.NOS. OF PETITIONER PARA NOT CORRECT.
21	D-CRLMC/28071/2025	JUGALA KISHORE PANDA	2025-09-12	1. Name of the petitioner no.2 not correctly furnished in cause title. 2. Certified copy of annex-1 not filed.
22	D-WP(C)/36803/2025	PRADEEP KUMAR MOHANTY	2025-09-12	Copy not served on S.c.(T).2.Copy of the notice dd.10.07.2023 mentioned in the Index(Anx-3) and para-4 body of the petition does not tally with under anx-3.
23	D-CRLMC/27806/2025	OM PRAKASH SARAN	2025-09-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Subject code incorrectly mentioned in Assessment slip and Index.2.Page no12 not neat and legible.
24	D-WP(C)/36627/2025	ASHISH KUMAR SAMAL	2025-09-12	Anx-4 not mentioned in body of the petition
25	D-CRLA/27364/2025	HEMANTA KUMAR MOHANTA	2025-09-12	1-Date of trial court judgement wrongly furnished in index as well as book mark, 2- Date of F.I.R. wrongly mentioned in Date chart
26	D-MACA/36539/2025	BUDHIRAM DAS	2025-09-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. Court Fee Rs.743/ payable, not paid
27	D-CRLMC/27818/2025	SUCHIT KUMAR NAYAK	2025-09-12	1. C.Copy of F.I.R. to be filed. 2..Subject Code incorrectly Mentioned
28	D-WP(C)/36734/2025	JAJATI KESHARI KHUNTIA	2025-09-12	1-COURT FEE IS DEFICIENT. D.C. fee of Rs.18 /- not paid.
29	D-RPFAM/36582/2025	MANORANJAN MISHRA	2025-09-12	nomenclature not correct, it may be CRLMP
30	D-MATA/36902/2025	NIRANJAN SINGH (1)	2025-09-12	FURTHER SR AFTER FILLING OF C COPY
31	D-WP(C)/36838/2025	ATMAJIT MANMITH DAS	2025-09-12	Date not correct in annexure -6.
32	D-WP(C)/36564/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-12	14-NOT PROPERLY INDEXED. Date not correct in index in annexure-3.

33	D-CRLMC/27503/2025	PRAKASH CHANDRA DASH	2025-09-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
34	D-WP(C)/36537/2025	MAHENDRA KUMAR SAHOO	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 21 not neat.
35	D-WP(C)/36468/2025	SURAJ MOHANTY	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
36	D-CRLMC/27953/2025	SATYABRATA PANDA	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Authorization not mentioned in the both the affidavit for another petitioner. 2. petitioner no.2 not signed in the v.nama. 3. page nos. 60 and 64 to 67 are not neat and c.copy of order not filed
37	D-TRP(C)/36801/2025	SANJIT MISHRA	2025-09-12	.Subject Code incorrectly Mentioned
38	D-BLAPL/27845/2025	ASHIS KUMAR MISHRA	2025-09-12	Certified copy of Rejection order of the Lower Court not filed.
39	D-WP(C)/31526/2025	DEBABRATA DAS	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 17 and 20 not neat. 2. Ist Respondent addressed not mentioned in the cause title.
40	D-ABLAPL/28043/2025	SAUBHAGYA KETAN NAYAK	2025-09-12	1. Annexure 1 page 10 not legible. 2. Title of the Petitioner mentioned in the Top of Vakalatnama not tally with the signature.
41	D-ABLAPL/28032/2025	AMARENDRA SAHOO	2025-09-12	Affidavit not in proper format.
42	D-BLAPL/27448/2025	ASHIS KUMAR MISHRA	2025-09-12	G.R.case pending before Lower Court mentioned in cause title does not tally with the certified copy of the Rejection order.
43	D-OTAPL/36495/2025	CH. SATYAJIT MISRA	2025-09-12	Period of Delay 28 day
44	D-WP(C)/36375/2025	SURAJ MOHANTY	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished on declaration.2.Subject code not furnished in Assessment slip.3.Page nos.21 and 24 not neat and legible.

45	D-WP(C)/36493/2025	MAHESWAR MOHANTY	2025-09-12	1.Pages 12 43 44 not legible.
46	D-BLAPL/27815/2025	PRATYUSH RANJAN PATTNAIK	2025-09-12	1. Paragraphs mentioned in the petition are not under the Affidavit. 2. Page No. 10 is not legible and Annexure 1 is not attested.
47	D-ABLAPL/27890/2025	TANMAYA KUMAR MOHANTY	2025-09-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
48	D-WP(C)/36591/2025	BIBHUTI BHUSAN MISHRA	2025-09-12	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Court fee of Rs54/- not paid on the petition and I.A.2.Page nos.38 91 92 and 93 to 98 not neat and legible.
49	D-WP(C)/36590/2025	KSHIROD KUMAR ROUT	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.12 not neat and legible.
50	D-BLAPL/27945/2025	AMLAN SHAKTI PAUL	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. sl.nos. of para not correct in declaration. 2. Name of trial court in synopsis and prayer not tally with rej. order..
51	D-RSA/36331/2025	BHAWANI SANKAR PANIGRAHI	2025-09-12	Valuation and C.Fee Payable not correctly furnished in the Memo. of Appeal.
52	D-CRLMC/26931/2025	SANKARACHARYA CHOUDHURY	2025-09-12	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.This case related to sexual offence the name of the victim and her address deleted from Sl. no. 7 in Index and Synopsis-C of the petition as per the standing order 3/2024 and put up for SR thereafter.
53	D-WP(C)/37032/2025	SATEESH KUMAR SAGAR	2025-09-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of copy of D.Gs mail reply not tally with Index
54	D-WP(C)/36378/2025	SHYAM SUNDAR CHHUALSINGH	2025-09-12	.Subject Code incorrectly Mentioned
55	D-CRLMC/27290/2025	SUSANTA KUMAR ROUT	2025-09-12	30-OTHER DEFECT (IF ANY) 1. POCSO case number not correctly furnished Sl. no.4 in Index.
56	D-CRLMC/28248/2025	KEDAR CHANDRA BEHERA	2025-09-12	1. PS case number and GR case number not correctly furnished in Prayer of the petition
57	D-WP(C)/37240/2025	MANOJ VERMA	2025-09-12	1-COURT FEE IS DEFICIENT. D.C. fee of Rs.36/- not paid.Name of petitioner not correct in petition and affidavit.Ground column not mentioned.

58	D-FAO/36804/2025	PRAMOD KUMAR TRIPATHY	2025-09-12	Delay in filing 106 days.
59	D-ABLAPL/28061/2025	SANJIT MISHRA	2025-09-12	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
60	D-CRLMC/27826/2025	SUCHIT KUMAR NAYAK	2025-09-12	1. C.Copy of F.I.R.to be filed. 2..Subject Code incorrectly Mentioned
61	D-ABLAPL/28165/2025	ALOK KUMAR MOHAPATRA	2025-09-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
62	D-WP(C)/36512/2025	MANORANJAN PADHI	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Name of Dist. in affidavit not tally with cause title.2. page no.13 not neat and v.nama not neat.
63	D-TRP(C)/36443/2025	SUKANTA KUMAR PANDA	2025-09-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
64	D-WP(C)/36581/2025	KSHIROD KUMAR ROUT	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no.11 not neat and legible.
65	D-WP(C)/36300/2025	SUSHANT KUMAR PRADHAN	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Occupation not mentioned in the affidavit.Page 9 not partial neat.
66	D-WP(C)/36380/2025	SHASHI BHUSAN JENA	2025-09-12	1. Annexure-9 marked a twice in the petition.
67	D-ABLAPL/28057/2025	MRITUNJAY BANERJEE	2025-09-12	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  Year of PS case mentioned in Para 7 and Prayer not correct.
68	D-WP(C)/36317/2025	NIRANJAN LENKA	2025-09-12	Date of copy of representation vide annex-11 not tally with Index.Date of copy of order vide annex-13 not tally with Index.
69	D-WP(C)/36389/2025	SAPAN KUMAR PAL	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Age of the deponent on affidavit does not tally with cause title..Petition not correctly

				addressed to Honorable Court
70	D-CRLMP/27991/2025	ADYASIDHI MISHRA	2025-09-12	status of op -3 to 5 not furnished
71	D-CRLMC/27667/2025	ANIRUDHA DAS	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.18 not neat.
72	D-WP(C)/36578/2025	PRADIPTA KISHORE BHUYAN	2025-09-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page 23 not legible.
73	D-WP(C)/36302/2025	SUSHANT KUMAR PRADHAN (3)	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Annex-5 not tally with Petition copy and Index.Occupation not mentioned in the affidavi
74	D-BLAPL/27663/2025	RASHMI RANJAN MISHRA	2025-09-12	1. Age and village of the petitioner as mentioned in Cause Title do not tally with that of V>Nama.
75	D-CONTC/35541/2025	ADV.	2025-09-12	AGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
76	D-WP(C)/36462/2025	PRAVAT KUMAR NAYAK	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the I.A of the Petition copy
77	D-WP(C)/35831/2025	M.M.SAHU	2025-09-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up for SR after filing of index, synopsis, date chart and proper affidavit.
78	D-ABLAPL/28054/2025	SUSANTA KUMAR BARAL	2025-09-12	In Affidavit sole Petitioner is swearing on behalf of other petitioners.
79	D-WP(C)/36333/2025	DEEPAK RANJAN SUNDARAY	2025-09-12	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 and 42 to 55 not neat.
80	D-WP(C)/36584/2025	KSHIROD KUMAR ROUT	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.11 not neat and legible.
81	D-WP(C)/36602/2025	PRABODHA CHANDRA NAYAK	2025-09-12	.Receipt Showing Serv.copy To ct not Filed..Petition not correctly addressed to Honorable Court
82	D-WP(C)/36328/2025	BIBHUTI KESHARI BISWAL	2025-09-12	Date of copy of Representation vide annex-2 not tally with Index
83	D-ABLAPL/27884/2025	MANAS KUMAR CHAND	2025-09-12	In Affidavit sole petitioner is swearing on behalf of other Petitioners.
84	D-BLAPL/27934/2025	SATYABRATA PANDA	2025-09-12	1.The name of the petitioner and his father name and address as mentioned in Cause

				Title do not tally with that of Rejection order. S.T. Case No. also does not tally. 2.In the affidavit, authorisation has not been made by the petitioner properly. 3.Annexure-2 not attested. 4. The name of the petitioner father as mentioned in V. nama also does not tally.
85	D-RSA/35122/2025	MAHESWAR MOHANTY	2025-09-12	1. Period of Delay 12 days
86	D-CRLMC/27648/2025	MANAS KUMAR CHAND	2025-09-12	.Receipt Showing Serv.copy To cg not Filed.
87	D-WP(C)/36341/2025	SOUMIK SPANDAN TRIPATHY	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 32 93 are not neat.
88	D-ABLAPL/27971/2025	RAMA CHANDRA RAY	2025-09-12	.Subject Code incorrectly Mentioned
89	D-CRLMP/27867/2025	ALOK KUMAR MOHAPATRA	2025-09-12	1. Age, Address and Husband name of the petitioner in cause title not tally with affidavit. 2. Sl. no.2 not correctly furnished in affidavit. 3. 2nd and 3rd line of the page no.4 left blanks. 4. HBAWF fee Rs. 50/- to be paid.
90	D-ABLAPL/28014/2025	AJIT KUMAR PANDA	2025-09-12	Page 7 not neat.
91	D-CRLREV/26669/2025	RAMANI KANTA PATTANAIAK	2025-09-12	Period of Delay 496 days delays , Limitation petition not filed . 2.Receipt showing copy on Vigilance copy not served.
92	D-RPFAM/34524/2025	SURYA SNATA MOHAPATRA	2025-09-12	AU fee Rs 2/- not paid. Code not indicated
93	D-BLAPL/28005/2025	SANJUKTA MUNDA	2025-09-12	1.Hologram of Rs. 50/- not affixed in V.nama. 2.Paragraphs not properly mentioned in declaration of the affidavit.
94	D-ABLAPL/28155/2025	SATYABRATA DASH	2025-09-12	Petitioner name mentioned in the Application does not tally with the signature put by him at affidavit and V. nama.
95	D-WP(C)/36198/2025	SANTOSH KUMAR MAHANTY	2025-09-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of Father of the petitioner not furnished in the cause title.
96	D-ABLAPL/27864/2025	AMULYA RATNA PANDA	2025-09-12	Name of father of the Deponent mentioned in Affidavit Point No.2 not correct.
97	D-ABLAPL/27868/2025	ARUPANANDA GOSWAMY	2025-09-12	1. Date of FIR mentioned in Date Chart not correct. 2. Year of PS case not mentioned in the Prayer. 3. Occupation of the Deponent not mentioned in the Affidavit.
98	D-WP(C)/36194/2025		2025-09-12	1. WP(C)(PIL) not mentioned in Synopsis and Date chart.
99	D-CRLA/27637/2025	TUKUNA KUMAR MISHRA	2025-09-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-Page Nos.24 and 25 not properly arrange 2-Limitation Act not not furnished in I.A.2469/2025 3-Averment taken in prayer of

				I.A.2469/2025 is wrong 4-Para No.wrongly furnished in declaration of affidavit in I.A.2469/2025 5-Para No.O of ground not available 6-Year of C.T.Case No.wrongly furnished in para-1 6-Vernacular certificate not furnished in I.As
100	D-CONTC/35318/2025	ADV	2025-09-12	1. Page nos. 6 7 and 8 not filed.
101	D-CRLMP/27913/2025	SUSHANT KUMAR PRADHAN	2025-09-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
102	D-BLAPL/27835/2025	BIKRAM CHANDRA GHADEI	2025-09-12	Paragraph not properly mentioned in declaration of the affidavit.
103	D-WP(C)/36361/2025	KUNAL KUMAR SWAIN	2025-09-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. xerox copy of v.nama filed.
104	D-RSA/35266/2025	PRABIN DAS	2025-09-12	C.Copy of Trial Court Judgment be arranged properly.
105	D-WP(C)/36387/2025	MUKESH AGRAWAL	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not furnished on declaration.
106	D-BLAPL/27919/2025	SUSIL KUMAR PATNAIK	2025-09-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
107	D-ABLAPL/28016/2025	AKSHAYA KUMAR SUBUDHI	2025-09-12	Page marking Index and book mark not correctly mentioned.
108	D-WP(C)/35076/2025	TAPAN KUMAR BISWAL	2025-09-12	14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) Impugned order dt.29.12.2020 of State Co-op Tribunal in Misc Case No-114 /2017 arising out of Service Dispute 30 of 2017 not filed in the Writ petition.
109	D-WP(C)/36853/2025	KURESH PRASAD DASH	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the Adv not mentioned capital letter in the v.nama.
110	D-CRLMP/28304/2025	ABHINANDAN PRADHAN	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.
111	D-RSA/34810/2025	SUKANTA KUMAR NAYAK	2025-09-12	1-COURT FEE IS DEFICIENT. 1. D.C.Fee of Rs.44/- to be Paid.
112	D-BLAPL/27696/2025	PRAVASH CHANDRA JENA	2025-09-12	1.The name of the village, age and P.O. of the petitioner mentioned in the Rejection order do not tally with that of Cause Title.

				2.P.S. name mentioned in Date Chart is not correct.
113	D-WP(C)/36667/2025	GOUTAM KUMAR ROUSTRAY	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.33 not neat and legible.
114	D-ABLAPL/28034/2025	AMITAV TRIPATHY	2025-09-12	Name of Pet. No. 2 in Vakalatanama not tally with the signature in Vakalatanama.
115	D-ABLAPL/27882/2025	AMIT KUMAR SAA	2025-09-12	1. Marking of Synopsis and Date Chart as page 6 and 7 be erased. 2. Annexure 2 not attested. 3. The word PS Case not mentioned after the word Lachhipur in Synopsis, Subject Matter of Cause Title, Para 1 and Prayer.
116	D-CRLMC/27136/2025	PRAVASH CHANDRA JENA	2025-09-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
117	D-ABLAPL/28040/2025	BHABANI SANKAR MISHRA	2025-09-12	Name of Pet No.4 in Cause Title and Vakalatanama not tally with the Signature in the Vakalatanama.
118	D-BLAPL/26578/2025	SRINIVAS MOHANTY	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Serial no-5 of the Affidavit not correctly mentioned.Paragraph not mentioned in the affidavit.
119	D-WP(C)/36799/2025	AJAYA KUMAR MOHARANA	2025-09-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
120	D-ABLAPL/27837/2025	ASUTOSH TRIPATHY	2025-09-12	1.Surname of the petitioner/deponent mentioned in declaration of the affidavit is not proper. 2.Page no. 9-10 not legible.
121	D-CRLMC/27749/2025	BIJAY KUMAR BEHERA	2025-09-12	1. Paragraph no. not correctly furnished in the petition.C.Copy of F.I.R.not filed.I.A.filed for dispensing.
122	D-CRLMC/27798/2025	RAGHUNATH BISWAL	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent not correctly furnished in the affidavit.
123	D-BLAPL/28007/2025	BHARAT JALLI	2025-09-12	Certified copy of rejection order of the Lower Court not filed.
124	D-ABLAPL/28029/2025	PANCHANAN PANIGRAHI	2025-09-12	Date of FIR mentioned in Para 4 not correct.
125	D-WP(C)/36598/2025	PRABODHA CHANDRA NAYAK	2025-09-12	1.Paragraph no. not correctly furnished in the petition. 2..Receipt Showing Serv.copy To ct not Filed.
126	D-ABLAPL/27950/2025	SANJIB KUMAR BHANJADEO	2025-09-12	1.P.S. case No. mentioned in the Para 1 of the petition is not correct. 2.Annexure 2 not attested.

127	D-CRLMC/27992/2025	DEBASNAN DAS	2025-09-12	1. C.copy of FIR NOT FILED and PAGE NOS. 14 TO 16 NOT NEAT
128	D-BLAPL/27657/2025	BIJAY KUMAR BEHERA	2025-09-12	1.A straight line has been marked in the middle of the of the petition which is required to be removed.
129	D-CRLREV/27930/2025	SASWAT KUMAR ACHARYA	2025-09-12	Receipt showing copy on Vigilance copy not served 1. Being aggrieved and Ground not mentioned in petition. 2 Good ground not mentioned.
130	D-WP(C)/36368/2025	KAMALAKANTA NAYAK	2025-09-12	Date of annex.5 not tally with index.
131	D-WP(C)/36403/2025	SUBHADUTTA ROURAY	2025-09-12	.Receipt Showing Serv.copy To cg not Filed.
132	D-ABLAPL/28051/2025	SARADA PRASAD DASH	2025-09-12	Annexure 1 Page 8 9 and 13 not legible.
133	D-MACA/36453/2025	PRASANNA KUMAR MISHRA	2025-09-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Court Fee of Rs. 7,483 / payable, not paid
134	D-RVWPET/34168/2025	BAIBASWATA PANIGRAHI	2025-09-12	Address of opp. party nos. 1 to 3 not mentioned.
135	D-BLAPL/27732/2025	BIJAYA KUMAR RAGADA	2025-09-12	14-NOT PROPERLY INDEXED.  Annexure-1 2 not paginated.
136	D-WP(C)/36571/2025	PRADIPTA KISHORE BHUYAN	2025-09-12	1. Page no 32 not available in the petition.
137	D-WP(C)/36189/2025	SUVENDU KUMAR RAY	2025-09-12	.Subject Code incorrectly Mentioned
138	D-WP(C)/35857/2025	SURJYANARAYAN SAHU	2025-09-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
139	D-WP(C)/36379/2025	SUBHASREE MOHANTY	2025-09-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
140	D-RVWPET/10731/2025	AMIYA BHUSAN DASH	2025-09-12	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
141	D-ABLAPL/27878/2025	PRASANTA KUMAR SAHOO	2025-09-12	1. Date Chart not page marked. 2. Name of Pet. No.2 in Cause Title and Vakalatanama not tally with the signature in Vakalatanama. 3. Annexure 2 page 17 and 18 not legible.
142	D-WP(C)/36396/2025	JNANESH MOHANTY	2025-09-12	1. Age of the petitioner in cause title not tally with affidavit. 2..Receipt Showing Serv.copy To ct not Filed.
143	D-CRLMC/27833/2025	UMESH CHANDRA PATNAIK	2025-09-12	Receipt Showing Serv.copy To Vigilance not Filed.
144	D-BLAPL/27981/2025	DEBASNAN DAS	2025-09-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

145	D-RPFAM/36240/2025	DEEPALI MAHAPATRA	2025-09-12	good ground not furnished, further SR after copy filed
146	D-WP(C)/36347/2025	SUBHADUTTA ROURAY	2025-09-12	1. Paragraphs not correctly furnished in declaration.2 Page no 24 34 not legible.
147	D-BLAPL/25091/2025	GOKULANANDA SAHU	2025-09-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Page no.10 not legible.
148	D-BLAPL/28010/2025	MRUGANKA MAULI PATNAIK	2025-09-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of O.P. No. 2 should be deleted. Thereafter, put up for SR.
149	D-RPFAM/36271/2025	BYOMAKESH TRIPATHY	2025-09-12	CRP no. 8 of 2024 mentioned in petition instead of CRP no. 8 of 2025
150	D-WP(C)/36177/2025	SANTOSH KUMAR MAHANTY	2025-09-12	1. Name of Father of the petitioner not furnished in the cause title
151	D-ABLAPL/27944/2025	AMLAN SHAKTI PAUL	2025-09-12	1. The name of the petitioner as mentioned in Cause Title and Affidavit do not tally with that of his signature in Affidavit and V. Nama.
152	D-WP(C)/37000/2025	GAJENDRANATH ROUT	2025-09-12	30-OTHER DEFECT (IF ANY) Page no. 39 not available.
153	D-WP(C)/36435/2025	LALIT SAHU	2025-09-12	1.Date not tally in para7 8 and10 in connection with Annex-5 6 10 as per index.
154	D-WP(C)/36398/2025	SANJIB KUMAR BHANJADEO	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.20 not neat and legible.
155	D-CRLMC/27958/2025	BIJAYA KUMAR BEHERA	2025-09-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) page no. 11 not correctly mentioned, as per index.
156	D-RSA/36324/2025	BHAWANI SANKAR PANIGRAHI	2025-09-12	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Annexure -2 in the Index be corrected.
157	D-ABLAPL/27770/2025	SAPAN KUMAR LENKA	2025-09-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Synopsis and Date Chart are not properly indexed and paginated. 2.The name of the Village and age of the petitioner as mentioned in Cause Title do not tally with that of V.Nama.
158	D-ABLAPL/27767/2025	SAPAN KUMAR LENKA	2025-09-12	1.Synopsis and Date Chart are not properly indexed and paginated. 2. The name of the village and age as mentioned in Cause Title

				does not tally with that of petitioners in V. Nama.
159	D-WP(C)/36365/2025	KUNAL KUMAR SWAIN	2025-09-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. xerox copy of v.nama filed.
160	D-CRLMC/27730/2025	SANJIB KUMAR BHANJADEO	2025-09-12	C.copy of FIR and copy of order under annex.4 not filed.
161	D-WP(C)/36519/2025	KHIROD KUMAR SWAIN	2025-09-12	1-COURT FEE IS DEFICIENT. Rs.48.00 to be filed.
162	D-WA/34419/2025	BISWARANJAN DALAI	2025-09-12	Period of Delay 5 days delay
163	D-WP(C)/36374/2025	KAMALAKANTA NAYAK	2025-09-12	1. Date of representation dated 10.06.2025 under Annexure-5 does not tally with Index and para-20 of the petition.
164	D-WP(C)/36286/2025	RAMA CHANDRA RAY	2025-09-12	Encroachment Case No 70 of 2025 mentioned in the synopsis and prayer portion appears to be wrong.
165	D-TRPCRL/27898/2025	DEBABRATA DASH	2025-09-12	.Subject Code incorrectly Mentioned
166	D-CRLMC/27936/2025	BISWARANJAN DALAI	2025-09-12	1. Sl. no. 2 not correctly furnished in affidavit. 2. Name of the petitioner no.2 in cause title not tally with affidavit 3. Nomenclature not correctly furnished on V.nama. 4. DECLARATION not mentioned in affidavit.
167	D-ABLAPL/27851/2025	SAILAZA NANDAN DAS	2025-09-12	Name of the petitioner mentioned in the petition does not tally with signature put at affidavit and V.nama.
168	D-BLAPL/28036/2025	PRASANTA KUMAR NANDA	2025-09-12	Page no. 8-9 not legible.
169	D-WP(C)/36309/2025	JAJATI KESHARI KHUNTIA	2025-09-12	Date of copy of discouragement order not tally with Index.
170	D-WP(C)/36694/2025	SAYANTAN PANDA	2025-09-12	1-COURT FEE IS DEFICIENT. D.c.fee of Rs.18/- to be paid in cause title.
171	D-WP(C)/36679/2025	AMITAV TRIPATHY	2025-09-12	Annexure -2 not correct in para 13.
172	D-WP(C)/35744/2025	TRILOCHAN RATH	2025-09-12	Address of the Respondent no.1 not furnished in the cause title.
173	D-ABLAPL/28027/2025	PRAKASH KUMAR BEURA	2025-09-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
174	D-BLAPL/27847/2025	ASHIS KUMAR MISHRA	2025-09-12	Certified copy of Rejection order of the Lower Court not filed.
175	D-OTAPL/36501/2025	CH. SATYAJIT MISRA	2025-09-12	Period of Delay 28 days
176	D-CRLREV/28151/2025	BHABANI SANKAR DAS	2025-09-12	3-AUTHENTICATION FEE IS DEFICIENT. 1. Good ground certificate not furnished. 2. Odia undertaking not furnished.

177	D-WP(C)/36500/2025	RAMDAS ACHARY	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Sl no.4 not correctly described. Petitioner no.6 not mentioned in Vnama
178	D-CRLREV/27263/2025	KABIRAJ PRADHAN	2025-09-12	1 Put SR after filing of consolidation petition.
179	D-WP(C)/36595/2025	PRABODHA CHANDRA NAYAK	2025-09-12	.Receipt Showing Serv.copy To ct not Filed.
180	D-ABLAPL/27937/2025	NIKUNJA KUMAR ROUT	2025-09-12	1.Paragraph No.1 has been mentioned twice in the petition.
181	D-CRLMC/27439/2025	SURESH KUMAR PANDA	2025-09-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Nomenclature not correctly furnished Sl.no.3 in Index. 2. Crl. misc,case number not correctly furnished in para no.1 of I.A. petition. 3. PS case number not correctly furnished in para no.3 of the petition and Synopsis. 4. Name of the PS and PS case number not correctly furnished in Prayer of the petition.
182	D-CRLMC/27397/2025	HARIPAD MOHANTY	2025-09-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. PS case number not correctly furnished in para no.2. 2. GR case number not correctly furnished in entire petition
183	D-BLAPL/27843/2025	ASHIS KUMAR MISHRA	2025-09-12	Certified/free copy of Rejection order of the Lower Court not filed.
184	D-ABLAPL/27872/2025	PRASANTA KUMAR SAHOO	2025-09-12	1. Date of Occurrence and Date of FIR mentioned in the Date Chart not correct. 2. Age of Deponent mentioned in Declaration of Affidavit not tally with Cause Title.
185	D-WP(C)/36372/2025	SHASHI BHUSAN JENA	2025-09-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page no.29 not neat and letter no.2859 in annex.3 not tally with index.
186	D-CRLMC/27907/2025	JUGALA KISHORE PANDA	2025-09-12	1. Certified copy of annex-1 not filed.
187	D-CRLMC/27660/2025	BIJAY KUMAR BEHERA	2025-09-12	Name of the petitioner not tally with cause title and Xerox copy of F.I.R.
188	D-WP(C)/36732/2025	JAJATI KESHARI KHUNTIA	2025-09-12	1-COURT FEE IS DEFICIENT.  D.C. fee of Rs. 18/- not paid.
189	D-WP(C)/36381/2025	BIBHU PRASAD MOHANTY	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Occupation of the deponent not furnished in the affidavit.

190	D-CRLREV/27888/2025	RAMANI KANTA PATTANAIAK	2025-09-12	1. Good ground certificate not furnished
191	D-CMP/33230/2025	RAGHUNATH DASMOHAPATRA	2025-09-12	Address of O.Ps No-3 to 5 not furnished in the Petition.
192	D-TRP(C)/36179/2025	ARIJEET MISHRA	2025-09-12	prayer not correctly furnished
193	D-WP(C)/36395/2025	SANJAY KUMAR DAS	2025-09-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no.not correctly furnished on declaration in the petition and I.A.
194	D-WP(C)/37009/2025	PRITAM KUMAR MOHANTY	2025-09-12	Page nos. 16 18 not filed.
195	D-ABLAPL/27789/2025	SURYAKANTA DASH	2025-09-12	1.Page No. 19 is not legible properly.
196	D-CONTC/35291/2025	MADHUMITA PANDA	2025-09-12	Code NOT CORRECT
197	D-CRLMC/28050/2025	PRATAP KESHARI DEO	2025-09-12	Subject code not correctly furnished in Affidavit. 2. Item no.1 in 5th line of affidavit to be deleted.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 12-09-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTR/48/2022	CONTR/48/2022	M/S. JAYDEBA BEHERA A.PATTANAIK	OTHERS. COPY OF ORDER ALONG WITH CT PASSED IN CRLMP NO 1059/2022 BE FILED. THEN PUT UP FOR S.R.
2	CONTR/41/2022	CONTR/41/2022	ADV	OTHERS. SECOND COPY OF PETN NOT FILED OTHERS. HOLOFRAM OF RS 50/- TO BE PAID ON VNAMA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CONTR/63/2022	CONTR/63/2022	M/S. GIRIDHARI SINGH M.PANDA C.SINGH	OTHERS. SECOND COPY OF PETN NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED.
4	CONTR/62/2023	CONTR/62/2023	ADV.	OTHERS. SECOND COPY OF PETN NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	CONTR/41/2023	CONTR/41/2023	ADV.	OTHERS. SECOND COPY OF PETN NOT FILED OTHERS. PAGING OF SYNOPSIS, DATE CHART AND INDEX BE OMITTED OTHERS. PAGE 11 NOT

				LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	CONTR/57/2023	CONTR/57/2023	ADV.	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	CONTR/47/2022	CONTR/47/2022	SURYAKANTA DASMOHAPATRA	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	CONTR/13/2023	CONTR/13/2023	ADV	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	CONTR/27/2023	CONTR/27/2023	SUSANTA KUMAR BARAL	OTHERS. QUESTION OF MAINTAINABILITY 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED
10	CONTR/43/2023	CONTR/43/2023	ADV.	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	CONTR/34/2020	CONTR/34/2020	M/S RASBIHARI MOHAPATRA	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	CONTC/9116/2023	CONTC/9116/2023	SHASHI BHUSAN JENA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	CONTR/59/2022	CONTR/59/2022	ADV	5. SECOND COPY OF PETITION NOT FILED.
14	CONTR/64/2022	CONTR/64/2022	SURYAKANTA DASMOHAPATRA	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	CONTR/20/2022	CONTR/20/2022	ADV	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	CONTR/58/2023	CONTR/58/2023	ADV	OTHERS. QUESTION OF MAINTAINABILITY 5. SECOND COPY OF

				PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	CONTR/42/2023	CONTR/42/2023	AJAYA KUMAR ROUT	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	CONTR/53/2022	CONTR/53/2022	M/S. NEPOLEAN SAHANI K.PRADHAN S.K.PALAI	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	CONTR/28/2023	CONTR/28/2023	ADV.	OTHERS. PUT UP FOR SR AFTER PAGING OF CONTR PETN AS PER INDEX 5. SECOND COPY OF PETITION NOT FILED.
20	CONTR/60/2022	CONTR/60/2022	M/S. RAKESH KUMAR ROUTRAY	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	FAO/730/2015	FAO/730/2015	M/S.SAMEER KUMAR DAS	OTHERS. PERIOD OF DELAY 1842 DAYS.